

[Print](#)**Defective Case Register from 2026-07-21 to 2026-07-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/31235/2026	MAHENDRA KUMAR SAHOO	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15 and 16 not neat and legible.
2	D-WP(C)/30315/2026	SATYASINDHU KASHYAP, (SR.PANEL COUNCIL)	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Pet. not properly represented in CT of Petition and IA application. 2. Address of Pet. No.13 overlaps and address of Pet. No.19 not mentioned. 3. Date of Judgement mentioned in Ann.1 of Index not correct. 4. paragraph declaration not correct.
3	D-BLAPL/21607/2026	BHARAT JALLI	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
4	D-ABLAPL/21507/2026	TRILOCHAN DASH	2026-07-21	Age of Petitioner No.2 Not mentioned
5	D-ABLAPL/21437/2026	PRAMOD KUMAR JENA	2026-07-21	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
6	D-WP(C)/31486/2026	JAYADEBA BEHERA	2026-07-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
7	D-CRLREV/19256/2026	DIBYA JYOTI SAHOO	2026-07-21	Put up SR after filing FIR in legible page -16 .
8	D-WP(C)/30260/2026	AJAYA KUMAR NANDA	2026-07-21	Receipt Showing Serv.copy To School and Mass Education not Filed.
9	D-BLAPL/21726/2026	PRAMOD KUMAR BOHIDAR	2026-07-21	1. Age of the petitioner not furnished in cause title. 2. Address and Fathers name of the petitioner not furnished in v.nama. 3. Relationship of the petitioner not correctly furnished Sl. no.5 in Affidavit
10	D-CRLMC/20870/2026	ABHISHEK DASH	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of Father of the petitioner not furnished in the cause title.2. Paragraph no. not correctly furnished in the petition and declaration.3. Copy of charge sheet to be filed.4. As per impugned order under Annexure-1,the name of the Lower court not furnished in the cause title.
11	D-CRLMC/21207/2026	SUSHANTA HARICHANDAN	2026-07-21	1.Put up for SR after filing of FIR copy as per mentioned in Index.
12	D-WP(C)/32465/2026	SAMEER KUMAR DAS	2026-07-21	Occupation not mentioned in Affidavit

13	D-CRLMC/21521/2026	ALOK KUMAR MOHAPATRA	2026-07-21	C.copy not filed.
14	D-BLAPL/21728/2026	NIRANJAN PANDA	2026-07-21	1. Rejection order dated not correctly furnished in entire petition.
15	D-WP(C)/32768/2026	SANGRAM JENA	2026-07-21	1. Annexures Numbers not correctly furnished in page no.13
16	D-BLAPL/21751/2026	BISWAMBAR MOHANTY	2026-07-21	Index of I.A.not properly furnished
17	D-CRLMC/21522/2026	ALOK KUMAR MOHAPATRA	2026-07-21	C.COPY NOT FILED.
18	D-BLAPL/21301/2026	PADMALAYA MOHAPATRA	2026-07-21	1. Year of F.I.R. under Annexure-1 does not tally with Synopsis,Date chart and petition.
				31-As per standing order the details of victim/informant shall not be mentioned in the petition.
19	D-CRLMC/14672/2026	SUCHIT KUMAR NAYAK	2026-07-21	1. No.P.S.case under Annexure-3 does not tally with petition and F.I.R.2. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.3. Mobile number and name of Informant/Victim to be redacted in Page nos.9 10 11 13 14 and 15.
20	D-CONTC/24056/2026	ADV.	2026-07-21	Undertaking for translated copy of odia not filed.
21	D-WA/31097/2026	ANJAN KUMAR BISWAL	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of the parties not furnished.
22	D-CONTC/23815/2026	ADV.	2026-07-21	i) Year of the date of order passed in wp(c) 2024/2022 mentioned in top of the index,synopsis,date chart, top of the cause title, 2nd para of the cause title,,reference certificate,para-2 of page-3 Prayer of the petition not tally with annexure-1.ii) Annexure3 and 4 marked in petition not tally with index.iii) Annexure-5 marked in petition not marked in index and not filed.
23	D-CRLMC/20483/2026	SAPAN KUMAR LENKA	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished in the petition.2.Date of order under Annexure-1 in Page no.3 not mentioned.3. Signature of the petitioner in V.nama and affidavit does not tally with cause title.
24	D-WP(C)/30745/2026	RABINDRA NATH PRUSTY	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit and also I.A

25	D-WP(C)/30766/2026	BISWAJIT PASAYAT	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 43 to 45 not neat.
26	D-BLAPL/21646/2026	PRAMOD KUMAR BOHIDAR	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
27	D-WP(C)/32314/2026	SATYABADI MANTRY	2026-07-21	Nomenclature not correctly furnished in I.A.
28	D-WP(C)/32225/2026	KAMALAKANTA NAYAK	2026-07-21	Paragraphs not correctly furnished in declaration.
29	D-WA/31096/2026	SAROJ KUMAR JEE,A.G.A	2026-07-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
30	D-BLAPL/21637/2026	SAROJ KUMAR DASH	2026-07-21	1.As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
31	D-WP(C)/32341/2026	SADASIVA PATRA (1)	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-WP(C)/32270/2026	ASIT KUMAR JENA	2026-07-21	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2.In I.A Petition not correctly addressed to Honorable Court
33	D-WA/31095/2026	DILLIP KUMAR RAY	2026-07-21	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/. Rs-2/- paid. Rs-0.25/- to be paid. 2. i) Page mark not furnished in Index. ii) Name of the petitioner in wp (c) no. 14993/2026 wrongly mention 2nd para in cause title.iii) Status of appellants and Proforma respondent not not furnished. iv) Appellants and proforma respondents in appeal memo are not party in wp (c). v) Para no. wrongly mention in grounds. vi) Para no. wrongly mention in I.A. no. 2280/2026. vi) Put up for SR after removal of defects.
34	D-ABLAPL/21515/2026	ABHILASH MISHRA	2026-07-21	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Name and address of the petitioner not furnished in V. nama

35	D-RVWPET/31093/2026	SATYA BRATA MOHANTY, AGA	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Respondent no. 3 in appeal memo not made party in Rvwpet. ii) Status of the parties not correctly furnished. iii) Day of delay left blank in prayer of I.A. no. 306/2026.
36	D-RVWPET/32268/2026	SANTOSH KUMAR SWAIN	2026-07-21	i) District not mention in cause title of op 1 and 2. ii) Provision of law not correctly furnished in I.A. no.312/2026. Put up for SR after removal of defects and after disposal of I.A. no. 312/2026.
37	D-BLAPL/21242/2026	HRUDANANDA MOHAPATRA	2026-07-21	1. Put up for S.R.after properly page marked in Index.
38	D-CONTC/24059/2026	ADV.	2026-07-21	Undertaking for translated copy of odia not filed
39	D-WP(C)/30636/2026	DEBA PRASAD MISHRA	2026-07-21	1. Synopsis and date Chart not Page marked in index as well as in the document. 2. Reference certificate not furnished. 3. Address of Pet. No.3 incomplete. 4. Occupation of deponent not mentioned. 5. Paragraph declaration incomplete. 6. Ann.1 not attested.
40	D-WP(C)/32914/2026	SUBHADUTTA ROUTRAY	2026-07-21	14-NOT PROPERLY INDEXED. 1. Subject code not furnished in Assessment Slip. 2. Page no.18 repeated twice.
41	D-WP(C)/32520/2026	MADHAB LAL AGARWAL	2026-07-21	1. Paragraph declaration in IA affidavit not correct
42	D-RSA/32288/2026	DEBASISH SAMAL	2026-07-21	1.Court Fee Rs.215.25 Payable,Not Paid. 2. Put up for further S.R after payment of C.Fee for computing the period of limitation.
43	D-BLAPL/21595/2026	MAHES DAS	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama
44	D-WPCRL/21331/2026	DEEPALI MAHAPATRA	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.22 , 100 not neat.
45	D-BLAPL/21567/2026	SATYABRATA DASH	2026-07-21	i) As per standing order Unredacted copy of Annexure-1 kept in sealed cover.
46	D-BLAPL/21961/2026	SASWATA PATNAIK	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/32057/2026	NIRANJAN LENKA	2026-07-21	Page no. 56 not available.
48	D-CRLMC/20819/2026	AMLAN SHAKTI PAUL	2026-07-21	1. Date of order under Annexure-3 does not tally with prayer of the petition.
49	D-BLAPL/21686/2026	TOFAN KUMAR SAHOO	2026-07-21	Pending Lower Court case nomenclature wrongly mentioned in petition as 2(a)CC instead of Special 2(a)CC.

50	D-BLAPL/21690/2026	PRAMOD KUMAR BOHIDAR	2026-07-21	Neither FIR copy filed nor P.S. case mentioned in Rejection order.
51	D-WP(C)/32291/2026	JAYADEBA BEHERA	2026-07-21	1. Ann.5 not page marked in Index.
52	D-CMP/32024/2026	MOHENDRA KUMAR MOHAPATRO	2026-07-21	3-AUTHENTICATION FEE IS DEFICIENT.
53	D-ABLAPL/21057/2026	SANTOSH CHANDRA ATABUDHI	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. . Age of the deponent in affidavit does not tally with cause title.2.L.A.A.fee of Rs.10/- not paid in V.nama.3. As per Index, Annexure-1 not described in the petition
54	D-BLAPL/20756/2026	RAKESH KUMAR DAS	2026-07-21	Paragraph no. not correctly furnished in the petition.
55	D-CRLMC/21653/2026	SANDIPANI NAYAK	2026-07-21	1. Year of the P.S.case No. not mentioned in the cause title.2.After page no.40 not marked.
56	D-CRLMC/20678/2026	DEEPAK KUMAR PANDA	2026-07-21	1.Name of the victim / Informant Redacting from the Annex-3.
57	D-WP(C)/31702/2026	JAJATI KESHARI KHUNTIA	2026-07-21	1. Page no.86 not filed.
58	D-WP(C)/32060/2026	MADHAB LAL AGARWAL	2026-07-21	1. Ann.4 not page marked in Index.
59	D-WP(C)/32075/2026	MADHAB LAL AGARWAL	2026-07-21	1. Paragraph declaration in IA affidavit not correct.
60	D-WP(C)/33010/2026	MANOJ KUMAR MOHANTY	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.7 not legible. 2. Date of Ann.8 in Index not correct. 3. OHCBA welfare fund Rs.50 not paid.
61	D-WP(C)/31841/2026	MAHENDRA KUMAR SAHOO	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-BLAPL/21606/2026	MAHES DAS	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
63	D-WP(C)/32634/2026	SWAPNA KUMAR OJHA	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/21559/2026	JYOTIRMAYA SAHOO	2026-07-21	1.As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any

				other criminal case or not.If yes, particulars and decisions there of to be furnished.
65	D-BLAPL/21624/2026	SANGRAM KESHARI MISHRA	2026-07-21	1.As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
66	D-CRLMC/20411/2026	ABHILASH MISHRA	2026-07-21	Page 32 to 35 partly not neat.
67	D-ABLAPL/21658/2026	JNYANANANDA PANDA	2026-07-21	Name Of The Filing Advocate Not In Capital Letters In The Petition
68	D-WP(C)/31076/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-07-21	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED RS6/- to be paid.
69	D-WP(C)/32279/2026	SUBHANKAR ROUT	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 50 and 51 not neat.
70	D-EXP/32216/2026	SATYAJIT BEHERA	2026-07-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
71	D-ABLAPL/21506/2026	ABHILASH MISHRA	2026-07-21	1. In declaration under affidavit, no of paragraph wrongly furnished. 2. Annexure-1 not attested
72	D-WP(C)/32999/2026	SUBHANKAR ROUT	2026-07-21	1. In Index, Annexure-7, mentioned gazette notification instead of notification
73	D-CONTC/24412/2026	ADV.	2026-07-21	i) This CONTC petition is Prematured one.
74	D-BLAPL/21703/2026	SURYASNATA MOHAPATRA	2026-07-21	Hologram of Rs.50/- not affixed in V.nama. 2..Receipt Showing Serv.copy To cg not Filed.
75	D-ABLAPL/21477/2026	TARA PRASAD MOHAPATRA	2026-07-21	Para-6 of Affidavit not properly mentioned.
76	D-WP(C)/30506/2026	DEBABRATA DAS	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date Chart not page marked.
77	D-CRLMC/20423/2026	BICHITRA NARAYANA SATAPATHY	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
78	D-WP(C)/31788/2026	MANOJ KUMAR MOHANTY	2026-07-21	Rs.50.00 not paid in V.Nama.
79	D-WP(C)/31831/2026	PRONROY MOHANTY	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 16 not neat.
80	D-CRLMP/21086/2026	MITHUN KUMAR PRADHAN	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-WA/31181/2026	MANAS PATI	2026-07-21	1. Court Fee Payable Rs-12/-, Rs-6/- paid. Rs-6/- to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Status of the parties not furnished. ii) District of R-1 to 3 not furnished in cause title.
82	D-CRLMC/15462/2026		2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of Father of the Petitioner not furnished in the cause title. 2. As per standing order No.1/23 dated 03.05.2023, Prayer for stay should not be made in the CRLMC Petition. 3. Interim application No.1367/2026 not properly placed on record. 4. Page nos.83 and 85 not properly rotated. 5. Paragraph no. not correctly furnished in declaration. 6. As per Index, Book mark to be made.
83	D-WP(C)/32765/2026	SANGRAM JENA	2026-07-21	1. Annex-1 not properly page marked.
84	D-CRLMC/21520/2026	ASIT KUMAR CHOUDHURY	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of PS and PS case number not furnished in the petition. 2. Put up for Further SR after name of victim / Informant from the petition and Annex-1. 3. Name of the victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover. 4. Redacted xerox copy of annex-1 to be filed.
85	D-BLAPL/21685/2026	JAYADEBA BEHERA	2026-07-21	1. Reference Certificate Not Properly Furnished. 2. Para-2 of Affidavit not properly mentioned. 3. In Date chart page, wrongly mentioned as ADJ, Patnagarh instead of Nayagarh. 4. In C.title, Lower Court case pending Court name wrongly mentioned SDJM, Nayagarh prasad. 5. Annexure-1 not mentioned at page-6
86	D-ABLAPL/21661/2026	SARAT KUMAR JENA	2026-07-21	i) Annexure-1 not legible.
87	D-MACA/31998/2026	PRAMOD KUMAR TRIPATHY	2026-07-21	1. Period of Delay 113 days 2. Court Fee Rs. 5190/ payable paid 10/ rest amount to be paid
88	D-WP(C)/32395/2026	SURAJ MOHANTY	2026-07-21	1. page 18 -22 and 23 not clear which are underline. 2. Annexures not properly cronologlcaly in petition.
89	D-MACA/32588/2026	KAPILA CHARAN NAYAK	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.

				1. Court Fee Rs. 1500/ payable, not paid
90	D-WA/31100/2026	ANJAN KUMAR BISWAL	2026-07-21	Status of the parties not furnished.
91	D-TRP(C)/31928/2026	SURESH CHANDRA PRADHAN	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
92	D-MACA/32595/2026	SANKET MOHAPATRA	2026-07-21	further SR after furnish valuation and court fee payable
93	D-WP(C)/30274/2026	AJAYA KUMAR NANDA	2026-07-21	Receipt Showing Serv.copy To School and Mass Education not Filed.
94	D-WP(C)/32499/2026	DEVAVRAT DEVESH	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 85 and86 not neat.
95	D-ABLAPL/21497/2026	SAMAPIKA MISHRA	2026-07-21	Paragraph No. Not furnished in Declaration.Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
96	D-CRLMC/20854/2026	SUSANTA KUMAR BARAL	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
97	D-CONTC/18333/2026	PRAVASH CHANDRA JENA	2026-07-21	i)Opp. party no. 2 of wp(c) 613/2017 not made party in CONTC petition as per order dtd. 11. 01. 2018 and Order dtd 05. 02. 2026 passed in wp(c)27780/2024.ii) Postal receipt of order dtd. 05-02-2026to be filed.iii) For further S.R. after removal of defect..
98	D-ABLAPL/21487/2026	USHARANI PATI	2026-07-21	Page No.10 not legible.
99	D-CRLMP/21446/2026	HARAPRASAD PANDA	2026-07-21	.Petition not correctly addressed to Honorable Court
100	D-WP(C)/30748/2026	MILLON KUMAR	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in the Index
101	D-TRP(C)/32640/2026	SURYASNATA MOHAPATRA	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
102	D-WP(C)/32952/2026	KUNAL KUMAR SWAIN	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-WP(C)/30783/2026	BASUDEV BARIK	2026-07-21	Annexure not correctly mentioned in the petition copy.
104	D-BLAPL/21952/2026	SASWATA PATNAIK	2026-07-21	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-CRLA/20928/2026	RAMESH CHANDRA MAHARANA	2026-07-21	Court Fee of Rs 6/- not paid .

106	D-CONTC/32171/2026	ADV.	2026-07-21	1. Postal receipt to be filed
107	D-WP(C)/33006/2026	KUNAL KUMAR SWAIN	2026-07-21	1. Office order No. mentioned in Ann.1 of Index not correct.
108	D-FAO/32875/2026	AUROBINDA SAHOO	2026-07-21	op-4 5 were not parties in GIA case, annex-1 not clear visible
109	D-ABLAPL/21554/2026	AMLAN SHAKTI PAUL	2026-07-21	1As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
110	D-WP(C)/30326/2026	DEBABRATA DAS	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date Chart not page marked. 2. Name of District mentioned in address of Pet. in CT and Affidavits not correct.
111	D-WP(C)/31952/2026	MANOJ KUMAR PANDA	2026-07-21	1.Annex-2 not properly page marked.
112	D-EXP/31839/2026	SATYAJIT BEHERA	2026-07-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
113	D-MACA/32348/2026	RAMESH CHANDRA SAHOO-1	2026-07-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
114	D-CONTC/31579/2026	ADV	2026-07-21	1.Year of case twice mentioned in Index and Synopsis.2.Rough page nos.41 and 45 scanned in Annexure-1.3. Page nos.8 and 9 not marked.
115	D-WP(C)/31243/2026	RAMANATH ACHARYA	2026-07-21	1. Date of order not correctly furnished in 5th line of the page no.7. 2. Nomenclature not furnished in v.nama.
116	D-BLAPL/21335/2026	PRABHAT KUMAR PRAHARAJ	2026-07-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. C.Copy of Annex-3 not filed.
117	D-ABLAPL/21545/2026	HARA PRASAD RATH	2026-07-21	1. Written F.I.R not attached the F.I.R copy
118	D-WP(C)/30986/2026	ADYASIDHI MISHRA	2026-07-21	14-NOT PROPERLY INDEXED. Index not page marked.
119	D-RSA/30157/2026	MANAS RANJAN BAUG	2026-07-21	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid
120	D-RSA/31919/2026	MAHESWAR MOHANTY	2026-07-21	Date of order in the Being Aggrieved Portion be corrected.
121	D-BLAPL/21734/2026	UMA SHANKAR PATEL	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition.
				1. Put up for SR after page marked in Index.
122	D-ABLAPL/21527/2026	ASHOK KUMAR SARANGI	2026-07-21	Paragraph No. Not correctly furnished
123	D-WP(C)/30793/2026	JYOTIRMAYA SAHOO	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
124	D-BLAPL/21560/2026	SUSHANTA KUMAR SAMANTARAY	2026-07-21	Name Of The Filing Advocate Not In Capital Letters In The Petition
125	D-BLAPL/21672/2026	SOMANATH MITRA	2026-07-21	1.Provision Of Law incorrectly Furnished On Top Of Cause Title. 2.Year of P.R.No. not properly mentioned in petition.
126	D-MACA/32012/2026	PRAMOD KUMAR TRIPATHY	2026-07-21	1.Period of Delay 9 days 2. Court Fee Rs. 8066/ payable , paid 10/ rest amount to be paid
127	D-WP(C)/31616/2026	GYANA RANJAN SETHI	2026-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
128	D-WP(C)/29954/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-21	1. Date of order not correctly furnished Sl. no.6 in Index. 2. After page no.43 one page not page marked.
129	D-WP(C)/32995/2026	SUBHANKAR ROUT	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.72 not neat.
130	D-BLAPL/21580/2026	BIJAYA KUMAR RAGADA	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Paragraph Sl. no. 3 mentioned 2 times in petition.ii) paragraph no. mentioned in affidavit not correct.iii) As per standing order Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of annexure-1 be kept in proper place.iv) For further S.R.
131	D-BLAPL/21633/2026	SURYAKANTA DWIBEDI	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
132	D-ABLAPL/21552/2026	AVIJIT PATNAIK	2026-07-21	Name of Petitioner not tally with Petition and Vakalatnama.

133	D-WP(C)/30637/2026	DILLIP KUMAR SAHU	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-WP(C)/32167/2026	SATYA PRAKASH NATH	2026-07-21	14-NOT PROPERLY INDEXED. Page marking not made in index.
135	D-BLAPL/21736/2026	BIRAJA PRASANNA DAS	2026-07-21	1.In petition, Lower court case wrongly mentioned as S.T. no. 71/26 instead of C.T. no.410(C) / 2017. 2. Name of the Lower court furnished in the entire petition not tally with the Rejection order
136	D-ABLAPL/21054/2026	AMLAN SHAKTI PAUL	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 to 12 not neat and legible.
137	D-WP(C)/32832/2026	SAMEER KUMAR DAS	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Index and Synopsis not signed
138	D-CRLA/20688/2026	SUSANTA KUMAR TRIPATHY	2026-07-21	Name of school to be redacted from page 13 and 14 in Annex-1.
139	D-WA/31358/2026	AVIJIT PAL	2026-07-21	i) Status of the Respondent not furnished. ii) Para no. M repeat in grounds at page no. 39. iii) Name of the Director mention in appeal memo does not tally with v. nama and I.A.s. Put up for SR after removal of defects.
140	D-BLAPL/21627/2026	RAKESH KUMAR SARANGI	2026-07-21	3-AUTHENTICATION FEE IS DEFICIENT. .As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
141	D-ABLAPL/21549/2026	BIJAY KUMAR BEHERA	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
142	D-CRLA/21534/2026	SUBODH KUMAR MOHANTY	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address of the informant reflected in C.T. 2. Name of the victim school reflected in the

				judgement be kept in cover.
143	D-CONTC/27334/2026	ADV.	2026-07-21	i) Age of the petitioner mentioned in cause title and affidavit not tally with Annexure-1.
144	D-CONTC/31701/2026	ADV	2026-07-21	1. Year of case mentioned twice in Index and Date chart.2. Rough page nos.41 and 40 scanned.
145	D-CRLMC/20083/2026	MANAS KUMAR CHAND	2026-07-21	1. C.Copy of order dated 16.05.2026 vide Annexure-2 not filed.
146	D-WP(C)/30270/2026	AJAYA KUMAR NANDA	2026-07-21	Receipt Showing Serv.copy To School and Mass Education not Filed
147	D-WA/30968/2026	TARANANDA PATTANAYAK	2026-07-21	1. Court Fee Payable Rs-12/-, Rs-6/- paid. Rs-6/- to be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Date of order and wp (c) no. not mention in being aggrieved para. ii) Para no wrongly mention in declaration of I.A. no. 2245/2026.
148	D-CMP/31894/2026	GOPAL CHARAN MOHANTY	2026-07-21	Question of Maintainability.
149	D-WP(C)/30253/2026	AJAYA KUMAR NANDA	2026-07-21	Receipt Showing Serv.copy To School and Mass Education not Filed.
150	D-WP(C)/32933/2026	KUNAL KUMAR SWAIN	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 27 not neat.
151	D-CRLREV/12814/2026	SOURAV SUMAN BHUYAN	2026-07-21	1. Period of Delay 66 days delay,Limitation petition not filed. 2.Authentication fee Rs 8.25/- not paid
152	D-CONTC/29113/2026	PRABIN DAS	2026-07-21	i) Page no. 14 not available in annexure-1.
153	D-WP(C)/31406/2026	JAYADEBA BEHERA	2026-07-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address and Father name of the petitioner in cause title not tally with Affidavit. 2. Occupation not furnished in Affidavit
154	D-ABLAPL/18758/2026	ABHILASH MISHRA	2026-07-21	FIR No. is mismatch in Cause Title and FIR Copy.
155	D-MACA/28031/2026	RAMESH CHANDRA PRADHAN	2026-07-21	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
156	D-WP(C)/33001/2026	KUNAL KUMAR SWAIN	2026-07-21	1. Page marking of Ann.4 in Index not correct.
157	D-BLAPL/20995/2026	SAPAN KUMAR LENKA	2026-07-21	Copy of the FIR Indexed in annexure -1 but FIR Copy not available in this file.
158	D-ABLAPL/21136/2026	BISHNU PRASAD PRADHAN	2026-07-21	Husband name of informant be redacted from page No.17 and Paragraph No.9
159	D-WP(C)/33004/2026	MANOJ KUMAR MOHANTY	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OHCBA welfare Fund Rs.50 not paid.

160	D-BLAPL/21696/2026	AMLAN SHAKTI PAUL	2026-07-21	14-NOT PROPERLY INDEXED. Annexure-2 not mentioned at page-23.
161	D-ABLAPL/21557/2026	BIDYALOK MOHAPATRA	2026-07-21	1.As per High Notification dated.05.12.2026 published in Odisha Gazettte vide no 5756,dated 08.12.2025,Every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme court and if made,shall state the result there of.The petitioner/applicant shall also mentioned whether he/she is /was involved in any other criminal case or not.If yes, particulars and decisions there of to be furnished.
162	D-WP(C)/33007/2026	MANOJ KUMAR MOHANTY	2026-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.5 not attested. 2. OHCBA welfare Fund Rs.50 not paid.
163	D-WP(C)/32402/2026	AMIT KUMAR NATH	2026-07-21	Rs.50.00 not paid in V.Nama
164	D-WA/32239/2026	ANJAN KUMAR BISWAL	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
165	D-BLAPL/21714/2026	DEVASHIS PANDA	2026-07-21	Page No.8 not legible.
166	D-BLAPL/21609/2026	JUGALA KISHORE PANDA	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
167	D-CRLA/21316/2026	SARBESWAR SAHOO	2026-07-21	1. Period of Delay 32 day delay , limitation petition not filed.
168	D-FAO/32870/2026	AUROBINDA SAHOO	2026-07-21	op-4 5 were not party in GIA CASE
169	D-WP(C)/29952/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-21	1. Date of order not correctly furnished Sl. no.6 in Index.
170	D-WP(C)/32917/2026	SUKANTA KUMAR MISHRA	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.57 not neat and legible.
171	D-CONTC/30060/2026	DEEPTI RANJAN JENA	2026-07-21	i) Name of the contemnors not furnished in cause title , top of the Index and Affidavit.ii) WP(C) no. not mentioned in reference certificate
172	D-ABLAPL/21542/2026	BISWARANJAN DALAI	2026-07-21	Name and Details of victim/informant mentioned in Page no.10 need not be disclosed and kept in closed cover
173	D-BLAPL/21255/2026	AMIYA KUMAR TARAI	2026-07-21	1. Synopsis and date chart not alphabetic paginated in Index.

174	D-WPCRL/20759/2026	MEGHAN PAL	2026-07-21	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs.6/- not paid in IA petition.
175	D-MACA/32383/2026	SASWATA PATNAIK	2026-07-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid
176	D-RVWPET/31727/2026	PRASANNA KUMAR BHUYAN	2026-07-21	1.C. copy of impugned order not filed. i) Date of order wrongly mention in prayer. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
177	D-WP(C)/32754/2026	KRISHNA CHANDRA SAHU	2026-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
178	D-WA/31053/2026	ANAND KUMAR SHRIVASTAVA	2026-07-21	Put up for SR after filing of Synopsis, date chart and all annexures.
179	D-WP(C)/33106/2026	DILLIP KUMAR MOHAPATRA	2026-07-21	1. Age of the petitioner no.2 not furnished in cause title.
180	D-BLAPL/21727/2026	PRAMOD KUMAR BOHIDAR	2026-07-21	. Relationship of the petitioner not correctly furnished Sl. no.5 in Affidavit. 2. Address and Fathers name of the petitioner not furnished in v.nama.
181	D-BLAPL/21746/2026	AMULYA RATNA PANDA	2026-07-21	1. Certified copy of Annex-2 not filed.
182	D-CRLMC/20195/2026	AJAYA KUMAR AROUT	2026-07-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
183	D-WP(C)/32987/2026	SUBHANKAR ROUT	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.74 not neat.
184	D-WP(C)/30519/2026	KSHIROD KUMAR ROUT	2026-07-21	.Subject Code incorrectly Mentioned
185	D-WP(C)/29951/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-21	1. Date of order not correctly furnished Sl. no.6 in Index.
186	D-ABLAPL/21035/2026	BIJAY KUMAR BEHERA	2026-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 10 and 11 not neat and legible.
187	D-BLAPL/20696/2026	SOMA PATNAIK	2026-07-21	Page No.61 repeated twice.Page No.112 not legible.
188	D-CRLA/17241/2026	BIJAYA KUMAR RAGADA	2026-07-21	70 days delay,Limitation petition not filed. Put up after redacting the name of informant/ victim / relatives / address and school name from petition and Annex-1

189	D-WP(C)/32775/2026	SANGRAM JENA	2026-07-21	1 Deficit court Rs 6/- not paid in C.T
190	D-WP(C)/32051/2026	RANJIT SAMAL	2026-07-21	Date of representation not tally with Index.
191	D-ABLAPL/21422/2026	AMLAN SHAKTI PAUL	2026-07-21	Name and Details of Victim/Informant mentioned in annexure -2 and petition be redacted thereafter put up for SR.
192	D-BLAPL/20985/2026	CHARCHIT PRADHAN	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
193	D-RSA/31718/2026	BHAWANI SANKAR PANIGRAHI	2026-07-21	Pages No-13 and 14 not available, Page No-17 repeated twice be corrected and Index be corrected.l
194	D-ABLAPL/21427/2026	KHUSBU PANIGRAHI	2026-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and Details of victim/informant mentioned in page no-37 need not be disclosed and kept in closed cover.
195	D-WA/30716/2026	ANJAN KUMAR BISWAL	2026-07-21	i) Status of the parties not furnished. ii) Year of the date of disposed wrongly mention in prayer.
196	D-WP(C)/30635/2026	ASISH KUMAR RAY	2026-07-21	1. synopsis and date Chart not mentioned in Index. 2. Occupation of deponent not mentioned. 3. Ann.2 and 6 not attested.